

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 333/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

VINDHYACHAL CHAUHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.123823/2018-EXEMPTION FROM FILING
O.T. and IA No.123822/2018-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS)

Date : 29-11-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. P. I. Jose, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of petitioner.

None is present for respondents.

Respondent Nos. 1, 2, 3, 5 to 8 and 10 to 12 has already
filed counter affidavit.

Four weeks' time is granted to learned counsel for
respondent Nos.4 and 9.

List again on 06.02.2020.


SURINDER S. RATHI
Registrar

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